

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2230  
ANSWERED ON:07.12.2006  
RESERVATION TO VIMUKAT JATI, NOMADIC TRIBES (VJNTs)  
Rathod Shri Harisingh Nasaru

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government has received representations from Vimukat Jati, Nomadic Tribes (VJNTs) for giving separate reservations to them;
- (b) if so, the details thereof and reaction of the Government thereto;
- (c) whether the Government proposes to launch certain schemes exclusively for the welfare of VJNTs like SCs/STs; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

- (a) Yes, Sir.
- (b) Requests have been received for separate reservation for these communities in the field of education, employment and services, creation of separate Corporation for these groups during the XI Plan. The National Commission for Denotified Tribes, Nomadic and Semi Nomadic Tribes has already been set up by the Government to study the various aspects of these communities.
- (c) Presently there is no such proposal.
- (d) Question does not arise.